

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI K. P. NANDEDKAR**  
**COURT 9 ADDL SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 21-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
<b>At 11.00 AM Morning Session</b>				
1	MISC APPLICATION	100086/2015	Shri Alpesh N Patel and Ors Vs Shri Mahendra Mohanlal Patel and Anr	MS Kumar and Assocites
<b>( Main Matter SUIT/0106821/2001)</b>				
<b><u>RECORDING EVIDENCE P.H.</u></b>				
2	SUIT	100217/2015	Mohammed Shakeel Qureshi Vs 1.Marzban Minocher Irani 2.Mehroo Marzban Irani	Miss. J.P. Thakkar
<b><u>DIRECTIONS</u></b>				
3	SUIT	100347/2019	Dayanand Devram Kamble Vs Babu Devram Kamble	M.A. Dudhane
<b><u>NM FOR HEARING</u></b>				
4	SUIT	101863/2017	Mrs. Shaila Suresh Boble Vs 1.Jethalal Gopalji Thakkar alias Karia 2.Harish Bhagwandas Thakkar 3.Neha Ramesh Shah	S. N. Kadam
<b>Sub Matter: CHAMBER SUMMONS/0100047/2020</b>				
<b>Sub Matter: NOTICE OF MOTION/0102898/2017</b>				
<b>Sub Matter: NOTICE OF MOTION/0100089/2020</b>				
5	NOTICE OF MOTION	102898/2017	Mrs. Shaila Suresh Boble Vs 1.Jethalal Gopalji Thakkar alias Karia 2.Harish Bhagwandas Thakkar 3.Neha Ramesh Shah	S. N. Kadam
<b>( Main Matter SUIT/0101863/2017)</b>				
6	SUIT	102616/2017	Shahnawaz Ahmed Ansari S/o. Akhlague Ahmed Ansari Vs 1. Akhlague Ahmed Ansari 2. Mushtari Bano Mohd. Munshi 3. Shakir Ahmed Ansari	Jitendra B. Mishra  Khan for D
<b>Sub Matter: NOTICE OF MOTION/0100120/2018</b>				

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7	NOTICE OF MOTION	100120/2018	Shahnawaz Ahmed Ansari S/o. Akhlaque Ahmed Ansari Vs 1. Akhlaque Ahmed Ansari 2. Mushtari Bano Mohd. Munshi 3. Shakir Ahmed Ansari	Jitendra B. Mishra
<b>( Main Matter SUIT/0102616/2017)</b>				
8	SUIT	100657/2018	1.Luizinha Nunes of Mumbai w/o. late aloysius Nunes 2.Glenn Cajetan Nunes 3.Rena Nunes Vs 1. Lawrie Hermangild Nunes 2. Ashok Krishna Maskar	Denzil Dmello
<b>Sub Matter: NOTICE OF MOTION/0101680/2018</b>				
<b>Sub Matter: NOTICE OF MOTION/0101154/2018</b>				
9	SUIT	100729/2018	Shri Babu Devram Kamble Vs Shri Dayanand Devram Kamble	Dr. Pawan K Pandey and Associates
10	NOTICE OF MOTION	101154/2018	Luizinha Nunes And Ors Vs Lawrie Hermangild Nunes And Anr	Denzil D Mello
<b>( Main Matter SUIT/0100657/2018)</b>				
11	SUIT	100953/2018	1. Mrs. Mamta Neal Mehta 2. Master Karan Neal Mehta Vs 1.Mrs. Jyotsana Kirit Mehta 2. Mr. Neal Kirit Mehta 3. Sonkamal CHS Ltd	Ms. Farhana Khan
<b>Sub Matter: NOTICE OF MOTION/0103077/2018</b>				
12	NOTICE OF MOTION	101680/2018	1.Luizinha Nunes of Mumbai w/o. late aloysius Nunes 2.Glenn Cajetan Nunes 3.Rena Nunes Vs 1. Lawrie Hermangild Nunes 2. Ashok Krishna Maskar	Denzil Dmello
<b>( Main Matter SUIT/0100657/2018)</b>				
13	SUIT	101599/2018	Bipin Popatlal Mehta Vs 1.McNally Bharat Engineering Co.Ltd. 2.Aditya Khaitan 3.Virendra Kumar Verma 4.Asim Kumar Barman	Mr. Hardik Desai
<b>Sub Matter: NOTICE OF MOTION/0101619/2019</b>				

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14	NOTICE OF MOTION	102689/2018	Bipin Popatlal Mehta Vs 1.McNally Bharat Engineering Co.Ltd. 2.Aditya Khaitan 3.Virendra Kumar Verma 4.Asim Kumar Barman	Mr. Hardik Desai
<b>( Main Matter SUIT/0101559/2018)</b>				
15	NOTICE OF MOTION	103077/2018	1. Mrs. Mamta Neal Mehta 2. Master Karan Neal Mehta Vs 1.Mrs. Jyotsana Kirit Mehta 2. Mr. Neal Kirit Mehta 3. Sonkamal CHS Ltd	Farhana Khan
<b>( Main Matter SUIT/0100953/2018)</b>				
16	NOTICE OF MOTION	103587/2018	Shri Babu Devram Kamble Vs Shri Dayanand Devram Kamble	Dr Pawan K. Pandey And Associates
17	SUIT	102669/2018	M/s. Nandivardhan Realtors Ltd Vs Mrs. Jyoti Devendra Khedekar	Shri D. A. Sakhalkar
18	NOTICE OF MOTION	101619/2019	Bipin Popatlal Mehta Vs 1.McNally Bharat Engineering Co.Ltd. 2.Aditya Khaitan 3.Virendra Kumar Verma 4.Asim Kumar Barman	Adv. Argus Partners
<b>( Main Matter SUIT/0101599/2018)</b>				
19	SUIT	101301/2019	Smt. Shraddha Sameer More Vs Smt. Suchita Shantaram More	Vijay A. Dhadam
20	NOTICE OF MOTION	101784/2019	M/s. Nandivardhan Realtors Ltd - Suit No. 2669 Of 2018 Vs Mrs. Jyoti Devendra Khedekar And Ors	Adv Chetan Y. Bane
21	SUIT	101291/2019	Zulfikar Tasadduk Ratlamwala Vs Care Clean Cosmoceuticals Pvt. Ltd.	Krishnagopal S. Tripathi
<b>Sub Matter: NOTICE OF MOTION/0100320/2020</b>				
22	NOTICE OF MOTION	101958/2019	Mrs Shraddha Sameer More - Suit St. No. 5506 of 2019 Vs Suchita S. More And Ors	Vijay Dhadam

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23	SUIT	101983/2019	Kishore Lalu Rathod Vs Ms. Asmita Ankush Barve	Shri. Vijay S. Wagh
<b>Sub Matter: NOTICE OF MOTION/0104178/2019</b>				
24	SUIT	102036/2019	Smt. Hema Vishwanath Mada Vs M/s. Heritage Realtors	A.J. Jadhav
<b>Sub Matter: NOTICE OF MOTION/0103535/2019</b>				
25	SUIT	102050/2019	Mr. Gurdip s/o Dharam Singh Chass Vs Smt. Surinder Kaur w/o Gurdip Singh	Mr. Ashok M. Saraogi
<b>Sub Matter: NOTICE OF MOTION/0102999/2019</b>				
26	NOTICE OF MOTION	102999/2019	Mr. Gurdip s/o Dharam Singh Chass Vs Smt. Surinder Kaur w/o Gurdip Singh And Ors	Mr. Ashok M. Saraogi
<b>( Main Matter SUIT/0102050/2019)</b>				
27	NOTICE OF MOTION	103535/2019	Smt. Hema Vishwanath Mada Vs M/s. Heritage Realtors And Ors	A.J. Jadhav
<b>( Main Matter SUIT/0102036/2019)</b>				
28	NOTICE OF MOTION	104178/2019	Kishore Lalu Rathod Vs Ms. Asmita Ankush Barve	Shri. Vijay S. Wagh
<b>( Main Matter SUIT/0101983/2019)</b>				
29	NOTICE OF MOTION	100089/2020	Mrs. Shaila Suresh Boble Vs Shri. Jethalal Gopalji Thakkar alias Karia and Ors.	adv Mr. A.M. Rajabally for deft. nos.8 to 11
<b>( Main Matter SUIT/0101863/2017)</b>				
30	CHAMBER SUMMONS	100047/2020	Mrs. Shaila Suresh Boble Vs Shri. Jethalal Gopalji Thakkar alias Karia and Ors.	S.N. Kadam
<b>( Main Matter SUIT/0101863/2017)</b>				

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31	NOTICE OF MOTION	100320/2020	Zulfikar Tasadduk Ratlamwala Vs Care Clean cosmosceuticals Pvt. Ltd.	Adv. Samir Sarambalkar
<b>( Main Matter SUIT/0101291/2019)</b>				
<b>At 2 45 pm Afternoon Session</b>				
32	SUIT	100478/2018	Mr. Afak Ali Hamid Ali Shaikh Vs 1.Mehmood Ali Hamid Ali Shaikh 2.Kasim Ali Hamid ali Shaikh 3.Rafiq Ali Hamid Ali Shaikh	S. K. Dubey
<b>Sub Matter: NOTICE OF MOTION/0100808/2018</b>				
33	NOTICE OF MOTION	100808/2018	Mr. Afak Ali Hamid Ali Shaikh Vs 1.Mehmood Ali Hamid Ali Shaikh 2.Kasim Ali Hamid ali Shaikh 3.Rafiq Ali Hamid Ali Shaikh and Ors.	S. K. Dubey
<b>( Main Matter SUIT/0100478/2018)</b>				
34	NOTICE OF MOTION	101475/2018	Jagjeet Singh Ishar Singh Vijan - Suit Stamp No.4550 of 2018 Vs Shri Hemant Zaverilal Gjatalia	Corpslegal
35	NOTICE OF MOTION	101562/2018	Kuldeep Singh Jawand Singh Dham - Suit Stamp No.4694 of 2018 Vs Javed Anjum Mohamed Unus Siddiqui	HK Law Associates
36	SUIT	101191/2018	Kuldeep Singh Jawand Singh Dham Vs Javed Anjum Mohamaed Unus Siddiqui	HK Law Associates
<b>Sub Matter: NOTICE OF MOTION/0101016/2019</b>				
37	SUIT	101716/2018	Jagjeet Singh Ishar Singh Vijan Vs 1.Hemant Zaverilal Ghatalia 2.Sanjay Zaverilal Ghatalia 3.M/s.Aadinath Enterprises	Corslegal

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38	NOTICE OF MOTION	101016/2019	Kuldeep Singh Jawand Singh Dham Vs Javed Anjum Mohamaed Unus Siddiqui	Adv  Anita J. Parab And Renuka D. Kavedia
<b>( Main Matter SUIT/0101191/2018)</b>				
<b>NOTICE OF MOTION</b>				
39	NOTICE OF MOTION	101261/2020	Mahamumbai Chhatri Utpadak Sahakari Kendra ltd., Mumbai Suit St. No. 3977 of 2020 Vs MCGM and Anr.	Abhaysingh Shinde
<b>NM REPLYREJOINDER</b>				
40	SUIT	100681/2017	1.Mr.Niraj Arun Gujar 2.Mrs.Pranali Indulkar 3.Mrs.Sneha Surendra Salvi Vs 1.Shri.Mahendra Sadashiv Surve 2.Bhoiwada Chandra Bhuvan CHS Ltd.	Shri.Rajiv Deokar
<b>Sub Matter: NOTICE OF MOTION/0101337/2019</b>				
41	SUIT	100722/2017	1.Shri. Satish Karsandas Chothani 2.Sau. Arunaben Jitendra Katira 3.Sau. Asha Bharat Somaiya Vs 1.Dineshbhai Tuljashankar Trivedi 2.Jaysukhbhai Tuljashankar Trivedi 3.Yogesh Kiritbhai Trivedi	J.P. Daiya, Lata Pravin Kharwa
<b>Sub Matter: NOTICE OF MOTION/0103551/2019</b>				
42	NOTICE OF MOTION	101337/2019	1.Mr.Niraj Arun Gujar 2.Mrs.Pranali Indulkar 3.Mrs.Sneha Surendra Salvi Vs 1.Shri.Mahendra Sadashiv Surve 2.Bhoiwada Chandra Bhuvan CHS Ltd.	Adv  Rajiv Hingu
<b>( Main Matter SUIT/0100681/2017)</b>				

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43	NOTICE OF MOTION	103551/2019	1.Shri. Satish Karsandas Chothani 2.Sau. Arunaben Jitendra Katira 3.Sau. Asha Bharat Somaiya Vs 1.Dineshbhai Tuljashankar Trivedi 2.Jaysukhbhai Tuljashankar Trivedi 3.Yogesh Kiritbhai Trivedi	Adv Solicis Lex
<b>( Main Matter SUIT/0100722/2017)</b>				
<b>At 2 45 pm Afternoon Session</b>				
44	SUIT	103090/2019	Pradnya Rajesh Mhatre Vs Pravin Dattatray Mhatre	Shri. Pravin G. Sawant
<b>Sub Matter: NOTICE OF MOTION/0104817/2019</b>				
45	NOTICE OF MOTION	104817/2019	Pradnya Rajesh Mhatre and Ans. Vs Pravin Dattatray Mhatre and Ors.	Shri. Pravin G. Sawant
<b>( Main Matter SUIT/0103090/2019)</b>				

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